

(2024) 11 MAN CK 0036

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 245 Of 2023

Y. Mangi Singh

APPELLANT

Vs

State Of Manipur & 2
Ors.

RESPONDENT

Date of Decision: Nov. 15, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Jyotsana, Rinika Maibam

Judgement